## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP No. 63/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2017

Name of the Company:

Tirupati Foam Ltd.

Section of the Companies Act:

Section 441 r/w 134 of the Companies Act,

<u>2013</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

ASUM CDOSM

PCS

Aphrants

## **ORDER**

Learned PCS Mr. Ashish Doshi present for Petitioner. None present for ROC.

Learned PCS Mr. Ashish Doshi filed Memorandum of Appearance for Petitioner.

At request of Learned PCS for Petitioner.

List the matter on 13.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 15th day of September, 2017.